

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:654
ANSWERED ON:03.08.2011
IRREGULARITIES IN MDMS
Saroj Smt. Sushila;Vardhan Shri Harsh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any irregularities have been detected regarding Mid-Day Meal Scheme and the distribution of uniforms to girls studying in primary schools;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): Since 01.01.2010, 29 complaints pertaining to irregularities in Mid-Day-Meal Scheme such as, not serving mid day meals regularly, false enrollment of students, involvement of teachers in the Scheme (11), corruption/misappropriation of funds (7), serving poor quality meals (8), non- coverage of schools(2), and non-payment of cooking cost (1) have been received. These complaints were referred to the State Governments; who have taken action on 16/29 of these complaints. 4 complaints of irregularities and 4 cases of poor quality were found baseless; in other cases, the State Governments have taken necessary action which includes recovery from Gram Pradhan, suspension of the School Principal and compensating children as per the directions of the Court.

No case of irregularity in the distribution of uniforms to girls studying in primary schools under Sarva Shiksha Abhiyan has come to notice.

(c): For effective implementation of the scheme, there is an extensive monitoring mechanism at the school, block, district, State and the National levels. The scheme is constantly reviewed through Quarterly Progress Reports; in the National level steering cum Monitoring Committee meetings and during Programme Approval Board meetings. In addition the Central Review Missions visit the states for an on the spot assessment and independent monitoring institutes evaluate the Scheme at regular intervals.